

Format for Quarterly compilation of data (Annexure-II)

HCT-Q10

**COURT OF THE
DISTRICT & SESSIONS JUDGE,**

..... **TRIPURA:**

No.

July, 2013

Sub: District-wise consolidated information relating to the **Institution, Disposal and Pendency of cases in the High Court and Subordinate Courts** as per the Format (**ANX. II**) for Quarterly submission of data-*re*.

Ref: No. F.40 (26)(j)-HCT/STT-Q/2013/, dated on the above subject.

CASES INSTITUTED AND DISPOSED IN THE I/II/III/IV QUARTER OF THE YEAR 201..... (HIGH COURT)

Name of the High Court	Quarter	Cases brought forward from the previous Quarter (Civil/Crl)			Freshly instituted cases (Civil/Crl)			Disposed of cases (Civil+Crl)			Pending cases at the end of the Quarter		
		Civil	Crl	(Civ+Crl)	Civil	Crl	(Civ+Crl)	Civil	Crl	(Civ+Crl)	Civil	Crl	(Civ+Crl)
High Court Tripura													

Strength of Judges

Total Sanctioned Strength	Total Working Strength	Vacancy
(I/II/III/IV Qtr)	(I/II/III/IV Qtr)	(I/II/III/IV Qtr)

CASES INSTITUTED AND DISPOSED IN THE I/II/III/IV QUARTER OF THE YEAR 201..... (SUBORDINATE COURTS)

Name of the State	Quarter	Cases brought forward from the previous Quarter (Civil/Crl)			Freshly instituted Cases (Civil/Crl)			Disposed of cases (Civil+Crl)			Pending cases at the end of the Quarter		
		Civil	Crl	(Civ+Crl)	Civil	Crl	(I/II/III/IV Qtr)	(I/II/III/IV Qtr)	(I/II/III/IV Qtr)	(Civ+Crl)	Civil	Crl	(Civ+Crl)
Tripura													

Strength of Judicial Officers

Total Sanctioned Strength	Total Working Strength	Vacancy
(I/II/III/IV Qtr)	(I/II/III/IV Qtr)	(I/II/III/IV Qtr)

- NB.-** 1. The data should be submitted in this standard format only.
2. Any additional information, if necessary, may be sent as Annexure.

(Signature of the District & Sessions Judge)

..... **Tripura :**